

OA 669/2005

18.11.2011

Shri M.P.Dixit, Id. Counsel for the applicant.  
Shri S.K.Tiwarey, Id. Counsel for the respondents.

Learned counsel for the applicant submits that grievance of the applicant has been re-dressed by the department and hence he prays for withdrawal of the OA.

2 Considering the submission made by the learned counsel for the applicant, the OA is dismissed as withdrawn.

*Banerjee*  
[ Bidisha Banerjee ]  
Member (J)

*A.K.Jain*  
[ A. K. Jain ]  
Member (A)

pkl/